

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)

District Courts Complex, Saket, New Delhi

ORDER No. 46 /2015

Consequent upon transfers/postings, vide order No. 55/DHC/Gaz/G-1/VI.E.2(a)/2015 dated 07.07.2015 issued by Hon'ble High Court of Delhi, New Delhi, in exercise of powers vested in the undersigned, the following Link Roster is issued in respect of courts of South District/Sessions Divisions as well as of Motor Accident Claim Tribunal as specified hereinbelow to come into immediate effect:-

A. Criminal Courts:

Sl. No.	Name of Judicial Officer (Mr.)	Court Room No.		Name of Judicial Officer (Mr./Ms.)	Court Room No.
1.	Vimal Kumar Yadav, ASJ-02	303	↔	Manoj Kumar-I, ASJ-01	302
2.	Sandeep Yadav, ASJ-03	306	↔	Rakesh Tewari, ASJ (Electricity)	504
3.	Ajay Kumar Kuhar, ASJ (NDPS)	505	↔	Aditi Chaudhary, ASJ (Spl. Fast Track Court)	304

B. Civil Courts/Tribunal:

Sl. No.	Name of Judicial Officer (Mr./Ms./Dr.)	Court Room No.		Name of Judicial Officer (Mr.)	Court Room No.
1.	Navita Kumari Bagha, ADJ-01	601	↔	Inder Jeet Singh, ADJ-02	602
2.	Rakesh Kumar-I, ADJ-03	603	↔	Raj Kumar Chauhan, ADJ-04	604
3.	Ajay Pandey, ADJ-05	605	↔	Naveen Arora, ADJ-06	606
4.	Neelam Singh, PO MACT	014	↔	Ajay Pandey, ADJ-05	605

Notes:-

1. Whenever any of the judicial officers mentioned in Table A or Table B given above is on leave or unavailable due to any reasons, urgent matter, if any, pertaining to his/her court shall be placed for action in accordance with law before the judicial officer whose name is mentioned against his/her name in the opposite column, to be called the link judicial officer. In the event of both the said judicial officers being on leave or unavailable, the judicial officer whose name is mentioned immediately below the name of the concerned judicial officer within the same table shall work as the next link judicial officer.

